

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

C.P. No. 651/2017 in
O.A. No.63/2017

This the 19th day of December, 2017

**Hon'ble Mr. V. Ajay Kumar, Member (J)
Hon'ble Ms. Nita Chowdhury, Member (A)**

Chander Prakash, Driver, B.No.24592, SVD,
Aged about 35 years,
s/o Sh. Dharam Vir,
r/o House No.108, Sadar Pur, P.O.Alawal Pur,
District Palwal, Haryana.

(By Advocate: Ms. Komal Aggarwal for Sh. Anil Mittal)

...Applicant

Versus

Sh. Sandeep Kumar,
Chairman-cum-Managing Director,
Delhi Transport Corporation,
I.P.Estate,
New Delhi-110002.

(By Advocate: Sh. Ayushya Kumar for Sh. Ajesh Luthra)

...Respondent

ORDER (ORAL)

By Hon'ble Mr. V. Ajay Kumar, Member (J)

When the matter was taken up for hearing, learned counsel for respondents produced order dated 30.11.2017 passed in WP (C) No.10645/2017 wherein Hon'ble High Court of Delhi stayed the contempt proceedings till the next date of hearing.

2. In the interest of justice, CP is closed. Notices are discharged. However, applicant is at liberty to avail his remedy once the stay is vacated or WP(C) is finally decided.

(Nita Chowdhury)
Member (A)

(V. Ajay Kumar)
Member (J)

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